

Court on 23rd October, 1957 regarding discovery and inspection of documents.

### Compulsory Primary Education in Cantonments

\*528. **Sardar Iqbal Singh:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1231, on the 27th August, 1957, and state the up-to-date progress made regarding the question of introduction of compulsory primary education in Cantonments?

**The Deputy Minister of Defence (Shri Raghuramiah):** It has since been decided that it will be more convenient to amend Section 116(n) of the Cantonments Act simultaneously with other amendments which have become necessary to several sections of the Cantonments Act, 1924, as a result of the constitutional changes, and the reforms which have been introduced in the Cantonment administration by executive orders at present, and also to give effect to the decisions which the Government might take on the extensive recommendations made by the Estimates Committee last year. It is hoped to introduce this comprehensive legislation early.

### State Bank of India

655. **Shri Anrudh Sinha:** Will the Minister of Finance be pleased to state the number of branches, pay and sub-offices of the State Bank of India opened in the State of Bihar since nationalisation of the Imperial Bank of India, with their location?

**The Minister of Finance (Shri T. T. Krishnamachari):** 7 branches and 2 sub-offices (pay-offices) have been opened by the State Bank of India at the following places in Bihar since its inception on 1st July, 1955:—

#### Branches

1. Arrah
2. Daltonganj
3. Dumka
4. Giridih
5. Hajipur
6. Hazaribagh
7. Motihari

### Sub-Offices (Pay-Offices)

1. Sakri
2. Chakradharpur.

### Joint Stock Companies

656. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state:

(a) the total number of companies registered as on the 15th October, 1957 under the Indian Companies Act;

(b) the number of private limited companies, public limited and companies limited by guarantees but not having a share capital; and

(c) the foreign investments in each category of the above mentioned companies?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). The number of companies as on 30th September, 1957 under the different heads mentioned are as follows:—

(i) Number of public limited companies ..	9,342
(ii) Number of private limited companies ..	20,047
(iii) Number of companies limited by guarantee and associations not for profit ..	1,289
Total ..	30,678

(c) The information is not available, as none of the statutory returns filed by companies with the Registrars under the Companies Act, 1956 are required to furnish this information.

### केन्द्रीय गुप्तचर विभाग

६५७. श्री श्री नारायण दास :  
गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कलकत्ता में केन्द्रीय गुप्तचर प्रशिक्षण स्कूल, केन्द्रीय उंगली बिहू विभाग

श्रीर केन्द्रीय विधि प्रयोगशाला स्थापित करने की दिशा में अब तक क्या प्रगति हुई है ;

(ख) गुप्तचर प्रशिक्षण स्कूल में कितने प्रशिक्षणाधिकारियों के प्रशिक्षण की व्यवस्था है ,

(ग) स्कूल में पाठ्यक्रम कितनी अवधि का है और उस के अन्तर्गत किन-किन विषयों में प्रशिक्षण दिया जाता है , और

(घ) इस स्कूल पर सरकार द्वारा कितना व्यय किया जाता है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री बात्तार) . (क) केन्द्रीय गुप्तचर प्रशिक्षण स्कूल, केन्द्रीय उगली चिन्ह विभाग और केन्द्रीय विधि प्रयोगशाला को स्थापित कर दिया गया है। फिर भी प्रयोगशाला के लिये कुछ उपकरण अभी प्राप्त करने हैं।

(ख) केन्द्रीय प्रशिक्षण स्कूल प्रति वर्ष तीन समूहों में ६० प्रशिक्षणार्थी लेगा। प्रत्येक समूह में ३० प्रशिक्षणार्थी होंगे।

(ग) तीन महीने।

सुधारे हुए जाच के तरीके और अपराध की जाच में वैज्ञानिक तरीके काम में लाना मुख्य विषय है।

(घ) लगभग २,३४,००० रुपये वार्षिक।

### Double Member Constituencies

658. Shri Bibhuti Mishra: Will the Minister of Law be pleased to state.

(a) whether there is any proposal to split up double member or plural member Lok Sabha and Assembly constituencies into single member constituencies; and

(b) if so, when it will be enforced?

The Minister of Law (Shri A. K. Sen): (a) No.

(b) Does not arise.

### Social Tension in India

659. { Shri Shree Narayan Das:  
Shri Radha Raman:

Will the Minister of Education and Scientific Research be pleased to state

(a) the results of research carried on regarding causes of social tension in India;

(b) whether the research is still continuing,

(c) what is the total expenditure incurred so far; and

(d) the extent to which advantage has been taken and the results achieved in this respect?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) and (d) The results of research regarding causes of social tension in India have not been assessed and formulated, as the research is still continuing in some universities

(b) Yes

(c) Rs 1,93,759

### निर्वाचन याचिकायें

६६० { श्री श्री नारायण दास  
श्री राधा रमणः  
श्री हेडाः  
श्री भक्त बर्तनः  
श्री विनय मिश्रः  
श्री पांगरकरः

क्या विधि मंत्री एक ऐसा विवरण टेबल पर रखने की कृपा करेंगे जिस में निम्न बातें दी गई हों

(क) निर्वाचन न्यायाधिकरणों द्वारा कितनी निर्वाचन याचिकायें निबटाई गईं ,

(ख) कितनी निर्वाचन याचिकायें विचारणीय हैं ,

(ग) केन्द्रीय और राज्य सरकार के मंत्रियों के विरुद्ध दायर की गई याचिकाओं के बारे में क्या स्थिति है ;

(घ) संसद् और राज्य विधान-सभाओं सम्बन्धी कितनी निर्वाचन, निर्वाचन न्यायाधिकरणों द्वारा रद्द किये जा चुके हैं ;